



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Friday,13th August 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

COURT NO: 1

[THIS BENCH WILL SIT AT 10:30 AM

**RESPECTIVE DIVISION BENCH - I AND DIVISION
BENCH - II WILL SIT AFTER RISING OF THIS BENCH**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	PIL(Suo Moto)/3/2021 FIXED	XXXX Versus THE ADVOCATE GENERAL, ASSAM AND ANR.	SC, GHC	MR. R K D CHOUDHURY, A.S.G.I. ADVOCATE GENERAL, ASSAM AG, MIZORAM AG, NAGALAND AG, ARUNACHAL PRADESH PRESIDENT G.H.C BAR ASSO.
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LEAVE NOTE OF ADVOCATES FOR 13/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MS. D GHOSH	11-08-2021	To	16-08-2021



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BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

COURT NO: 1

[DIVISION BENCH - I

**THIS BENCH WILL TAKE UP HEARING LIST DATED 09-08-2021
TO 13-08-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WA/165/2021	M/S B.K. ENTERPRISES Versus THE FOOD CORPORATION OF INDIA AND 3 ORS.	MR. B CHAKRABORTY MRS P HAZARIKA	SC, F C I
ORDERS				
2	WA/202/2020	DEBANANDA SAIKIA Versus THE STATE OF ASSAM AND 13 ORS.	MR D SAIKIA MR. B K DAS	SC, PNRD GA, ASSAM MR D MAHANTA (R-8,12 MR D MAHANTA (R-8,12 MR D MAHANTA (R-8,12 FOR CAVEATOR
3	WP(C)/4044/2020 B/O	THE UNION OF INDIA AND 3 ORS. Versus SHRIHARI SEKHAR	MR. S C KEYAL MR. R K D CHOUDHURY	
4	WP(C)/4094/2020	HACHI RAM MANDAL Versus THE STATE OF ASSAM AND 6 ORS	MR. A DEKA MR. T K BHUYAN MR. A GAUTAM	MR. U K NAIR (R4) MR. M AHMED (R4) MR. U K DAS (R4) SC, N C T E SC, EDU
5	PIL/13/2021	HAZRAT ALI AND 4 ORS Versus THE STATE OF ASSAM AND 12 ORS	MS. S B CHOUDHURY	SC, ELEM. EDU GA, ASSAM SC, SSA SC, FINANCE
6	PIL/27/2021 FIXED	ANJAN NAGG Versus UNION OF INDIA AND 5 ORS.	MR. W SHARMA	GA, ASSAM ASSTT.S.G.I. SC, HEALTH
7	I.A.(Civil)/1109/2021 in WA/154/2021	SIKKIM-MANIPAL UNIVERSITY (SMU) Versus UNION OF INDIA AND ORS	MR HEMLALL MANGAR MR TASHI R BARFUNGPA	DR DOMA T. BHUTIA MR SUJAN SUNWAR MR H.G. BHUTIA MS M.D. TAMANG
	WITH WA/154/2021	SIKKIM-MANIPAL UNIVERSITY (SMU) Versus UNION OF INDIA AND ORS	MR HEMLALL MANGAR MR TASHI R BARFUNGPA	DR DOMA T. BHUTIA MR SUJAN SUNWAR MR H.G. BHUTIA MS M.D. TAMANG

WITH

I.A.(Civil)/1110/2021
in WA/154/2021

SIKKIM-MANIPAL UNIVERSITY (SMU)
Versus
UNION OF INDIA AND ORS

MR HEMLALL MANGAR
MR TASHI R BARFUNGPA

DR DOMA T. BHUTIA
MR SUJAN SUNWAR
MR H.G. BHUTIA
MS M.D. TAMANG

8 I.A.(Civil)/1112/2021
in WA/155/2021

SHRI ANOOP RAGHU SHETTY
Versus
UNION OF INDIA AND ORS

MS T D SHERPA
MR S SUBBA
MR. N BISWAKARMA
MR D. RAI
MR S.P. BHUTIA
MR J NAMKA

DR DOMA T. BHUTIA
MR SUJAN SUNWAR
MR H.G. BHUTIA
MS M.D. TAMANG

WITH

WA/155/2021

SHRI ANOOP RAGHU SHETTY
Versus
UNION OF INDIA AND ORS

MR S SUBBA
MR D. RAI
MR S.P. BHUTIA
MR J NAMKA

DR DOMA T. BHUTIA
MR SUJAN SUNWAR
MR H.G. BHUTIA
MR H.G. BHUTIA
MS M.D. TAMANG

WITH

I.A.(Civil)/1111/2021
in WA/155/2021

SHRI ANOOP RAGHU SHETTY
Versus
UNION OF INDIA AND ORS

MS T D SHERPA
MR S SUBBA
MR. N BISWAKARMA
MR D. RAI
MR S.P. BHUTIA
MR J NAMKA

DR DOMA T. BHUTIA
MR SUJAN SUNWAR
MR H.G. BHUTIA
MS M.D. TAMANG

HEARING

9 Crl.A./318/2016
WITH LCR & PB, FIXED

SRI PAKHINDRA BEZBARUAH
Versus
THE STATE OF ASSAM and ANR

MR.B K MAHAJAN
MR.P K DAS
MRN J DAS
MR.A CHOUDHURY
MR.R ALI

PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 13/08/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021

2) MS. D GHOSH 11-08-2021 To 16-08-2021



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 2

[DIVISION BENCH - II

THIS BENCH WILL SIT AFTER RISING OF THE LARGER BENCH.

**THIS BENCH WILL TAKE UP HEARING LIST DATED 09-08-2021
TO 13-08-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/3514/2021 (P/H), FIXED	NAL MIA @ LAL MIA Versus THE UNION OF INDIA AND 6 ORS.	MR. M KHAN MR. J RAHMAN MR R ISLAM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
2	WP(C)/1408/2019 WITH LCR	MISIRAN NESSA Versus THE UNION OF INDIA AND 5 ORS.	MR. S NATH MR. H A AHMED MR M SHELIM	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
3	WP(C)/3803/2020 WITH LCR	AKTAR ALI MOULABI @ AKTAR ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. M A SHEIKH K U AHMED MS F INTAZ	SC, NRC SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T SC, ELECTION COMMISSION. SC, F.T
4	WP(C)/5201/2020	ABDUL KARIM Versus THE UNION OF INDIA AND 4 ORS	Mr M U Ahmed MR F HAQUE	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
5	WP(C)/3567/2021 B/O	BIPLAB KANTI DEB Versus THE STATE OF ASSAM AND 2 ORS	MR. N H MAZARBHUIYAN MR. N ISLAM	GA, ASSAM
6	WP(C)/3701/2021 B/O	NAJRUL ISLAM Versus THE UNION OF INDIA AND 6 ORS.	MS. M R DEVI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
7	WP(C)/3710/2021	FAJAR ALI Versus THE UNION OF INDIA AND 5 ORS.	MS. R CHOUDHURY MS S S ZIA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

ADMISSION

8	WP(C)/7025/2017 WITH LCR	BIREN DAS Versus THE UNION OF INDIA and 3 ORS.	MR.G SAIKIA MR.D BARUAH	GA, ASSAM ASSTT.S.G.I.
9	WP(C)/7074/2017 WITH LCR	BIMAL SARKAR Versus THE UNION OF INDIA and 3 ORS	MR.P S DEKA MR.B K BHAGAWATI MS.P DAS MS.A CHAKRABORTY	GA, ASSAM(R2-4) ASSTT.S.G.I.R1
10	WP(C)/7092/2017 WITH LCR	ASARUDDIN SK Versus THE UNION OF INDIA and 3 ORS	MR.P C DEY MR.I HAQUE	GA, ASSAM ASSTT.S.G.I.
11	WP(C)/7477/2017 WITH LCR	MOBAR ALI @ MOBARAK ALI Versus THE UNION OF INDIA and 3 ORS.	MR.A R SIKDAR MR.A ALI	GA, ASSAM(R2-4) ASSTT.S.G.I.R1
12	WP(C)/6811/2018 WITH LCR	NALBHANU BIBI @ LAL BHANU @ LALABHANU BIBI Versus THE UNION OF INDIA AND 5 ORS	MR. S NATH MR. H A AHMED MR M SHELIM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
13	WP(C)/198/2019 WITH LCR, FIXED	SHUNATI DAS Versus THE UNION OF INDIA AND 8 ORS.	MS. D GHOSH MR. M AHMED	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI

HEARING

14	WP(C)/6187/2019 FIXED	ABDUL SUBHAN Versus THE UNION OF INDIA AND 5 ORS	MR J ISLAM MR. T MOHAMMAD	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
15	WP(C)/7527/2019 WITH LCR, FIXED	SHUKURJAN ALI Versus THE UNION OF INDIA AND 5 ORS.	MR R DHAR MR B C MUCHAHARY	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

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LEAVE NOTE OF ADVOCATES FOR 13/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MS. D GHOSH	11-08-2021	To	16-08-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. KOTISWAR SINGH

COURT NO: 2

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH - II**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Arb.P./13/2021	LEVI E. KATY Versus PRASANTA BORGOHAIN AND 2 ORS.	MR. S D PURKAYASTHA MS. S PHUKAN	
2	Arb.P./15/2021	M/S RKBI REAL ESTATE DEVELOPERS AND CO Versus KHAGEN CHANDRA DAS AND 5 ORS	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA	
3	Arb.P./16/2021	M/S PHURPA TSERING AND ANR. Versus UNION OF INDIA AND 3 ORS.	MR. U K NAIR	ASSTT.S.G.I.
HEARING				
4	Arb.P./47/2020 FIXED	M/S BRAHMAPUTRA INFRASTRUCTURE LTD. Versus M/S ASSAM VEGETABLE AND OIL PRODUCTS LTD. AND ANR.	MR. D BARUAH MR S KHOUND MR. A I Ali MR. R B PHOOKAN	MR. S P ROY MR A K RAI

LEAVE NOTE OF ADVOCATES FOR 13/08/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MS. D GHOSH	11-08-2021	To	16-08-2021



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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

COURT NO: 5

[SPECIAL DIVISION BENCH

**THIS BENCH WILL TAKE UP HEARING LIST DATED 09-08-2021
TO 13-08-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**ITEM NO. 11 WILL BE TAKEN UP
THROUGH PHYSICAL HEARING**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	Mat.App./3/2018 WITH LCR	SMTI CHAMPA CHANDA Versus MONI CHANDA	MR. S C BISWAS MR. R DE MR. E AHMED MR. F A HASSAN MR. R KARIM MR. P S BISWAS MR. N ALI	MR. S K GHOSH MS F AHMED
2	CrI.A./51/2018 WITH LCR 5 FILES, PB 3 NOS	RAJU KUMAR DEKA@ RAJU KUMAR BORA Versus STATEOF ASSAM	MS A GOSWAMI MR. S C KEYAL MS P BARUAH	PP, ASSAM
3	I.A.(CrI.)/443/2018 WITH OFFICE NOTE, LCR 5 FILES, PB 3 NOS in CrI.A./180/2018 WITH CrI.A./180/2018	SONU NAYAK Versus THE STATE OF ASSAM AND ANR	MR. P J SAIKIA MR. R S MISHRA	PP, ASSAM
4	I.A.(CrI.)/709/2018 WITH OFFICE NOTE in CrI.A./4384/2018 WITH CrI.A./4384/2018 (Filing Number)	SONU NAYAK Versus THE STATE OF ASSAM AND ANR	MR. P J SAIKIA MR. R S MISHRA	PP, ASSAM
5	I.A.(CrI.)/709/2018 WITH OFFICE NOTE in CrI.A./4384/2018 WITH CrI.A./4384/2018 (Filing Number)	TUTIUR RAHMAN PATIKAR Versus THE STATE OF ASSAM AND 6 ORS,	MR H R A CHOUDHURY MR I U CHOUDHURY MR. A AHMED	PP, ASSAM
6	CRL.A(J)/7/2019 WITH LCR 5 FILES, PB 2 NOS	BAISAKU GOALA Versus THE STATE OF ASSAM	MR. A AHMED, AMICUS CURIAE	PP, ASSAM
6	Mat.App./11/2019	SRI GOUR BIJOY GOSWAMI Versus SMTI. PAROMITA SINHA	MR. I ALAM MR. T SK MS. R R BORAH	

7	Mat.App./24/2019 WITH LCR	SMTI. SUPRITI THAKUR Versus SRI NUPUR RANJAN SHARMA	MR H K BAISHYA MR. B CHAKRAVARTY	
8	I.A.(CrI.)/880/2019 WITH OFFICE NOTE in CrI.A./9356/2019 WITH CrI.A./9356/2019 (Filing Number)	SANKAR NARAYAN NANDI Versus THE STATE OF ASSAM AND ANR SANKAR NARAYAN NANDI Versus THE STATE OF ASSAM	MD. A H LASKAR	MS. S JAHAN, ADDL. PP, ASSAM. PP, ASSAM
9	I.A.(CrI.)/324/2020 WITH OFFICE NOTE in CrI.A./3442/2020 WITH CrI.A./3442/2020 (Filing Number)	SRI DIPEN KHAKHLARY AND ANR Versus THE STATE OF ASSAM AND ANR SRI DIPEN KHAKHLARY AND ANR Versus THE STATE OF ASSAM AND ANR	MR. P C DEY	PP, ASSAM
10	CrI.Ref./1/2021 WITH OFFICE NOTE	XXX Versus IN RE - STATE OF NAGALAND AND ANR	MR. T J MAHANTA, SR. ADV	
HEARING				
11	CrI.A./48/2018 WITH LCR 6 FILES, PB 2 NOS.	GANESH TANTI Versus STATE OF ASSAM	MR. T J MAHANTA MR. A BHATTACHARYA MR. D BHUYAN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 13/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MS. D GHOSH	11-08-2021	To	16-08-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 6

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING LIST DATED 09-08-2021 TO 13-08-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS.

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH ONLINE COURT PROCEEDING SERVICES]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./1907/2021	ALOK DAS Versus THE STATE OF ASSAM	MS. T SOM	PP, ASSAM
2	Bail Appln./1911/2021	DIPAN BAISHYA Versus THE STATE OF ASSAM	MR D TALUKDAR MR P CHOUDHURY	PP, ASSAM
<u>MOTION</u>				
3	Crl.Rev.P./160/2021	SRI SURESH AGARWALLA Versus THE CENTRAL BUREAU OF INVESTIGATION (CBI) (ACB)	MR. B C DAS MR. S CHAUHAN MR. P MAZUMDER	SC, CBI
4	Crl.Pet./355/2021 FIXED	RAKIBUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. R ALI MR. H A AHMED MS. M KHATUN	PP, ASSAM
5	Crl.Pet./385/2021 FIXED	DEBENDRA NATH SARMA Versus JAHIDA KHATUN AND 21 ORS.	MR H DAS	
6	Crl.Pet./411/2021	THE STATE OF ASSAM AND 2 ORS. Versus MEGHAN KUMAR	MR. P N GOSWAMI MR. K P PATHAK ADDL. AG, ASSAM	
7	Crl.Pet./412/2021	SUSMITA DEB @ SHOME Versus THE STATE OF ASSAM AND ANR.	MR G J SAIKIA MR. D BORA	PP, ASSAM
8	AB/2312/2021	RANJIT DEBNATH AND 2 ORS Versus THE STATE OF ASSAM	MR. K K DEY MR V K BAROOAH	PP, ASSAM
9	AB/2324/2021	SAILEN DAS AND ANR Versus THE STATE OF ASSAM	MR A A DEWAN	PP, ASSAM
10	AB/2325/2021	ELIUS KHAN Versus THE STATE OF ASSAM	MR S RAHMAN MR S M ABDULLAH P MR. J ALI MD R ISLAM	PP, ASSAM

ADMISSION

11	Crl.Rev.P./150/2021 B/O	ASIF ALI MIR Versus THE STATE OF ASSAM AND ANR	MRS. B GOGOI MR. A SARMAH	DR. N DEKA (r-2) PP, ASSAM MS. P CHAKRABORTY (r-2)
12	I.A.(Crl.)/214/2021 FIXED IN THE SECOND WEEK OF AUG 21 in Crl.Pet./1270/2018 WITH Crl.Pet./1270/2018	MOHSIN AHMED AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. H A TALUKDAR	PP, ASSAM
		MOHSIN AHMED AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR A M MAZUMDAR MR. S C BISWAS MD E AHMED MR. R A CHOUDHURY MS L BORDOLOI MR. H A TALUKDAR MR. T A CHOUDHURY	MR B BURAGOHAJAIN (R2) MS. S GOGOI (R2) MR J P KACHARI (R2) PP, ASSAM
<u>BAIL HEARING (BA)</u>				
13	Bail Appln./1560/2021 FIXED WITH	FAZLUR RAHMAN Versus THE STATE OF ASSAM	MR K BHUYAN	PP, ASSAM
14	Bail Appln./1627/2021	FAKAR UDDIN AHMED AND ANR Versus THE STATE OF ASSAM	MR A A DEWAN MR S PRODHANI	PP, ASSAM
15	Bail Appln./1594/2021 FIXED	BIKASH GOGOI Versus THE STATE OF ASSAM	MR. M SARANIA MD. S U AHMED MS N RAI	PP, ASSAM
16	Bail Appln./1839/2021 FIXED	GITARTHA GOUTAM BORA @ GITARTHA GAUTAM BORA Versus THE STATE OF ASSAM	MR. P J SAIKIA MR. P BORDOLOI	PP, ASSAM
<u>BAIL HEARING</u>				
17	AB/846/2021	NIKHIL MANDAL Versus THE STATE OF ASSAM	MR. A M BORA MR. D GOGOI MR. V A CHOWDHURY	PP, ASSAM
18	AB/851/2021 FIXED	ABDUL MALEK Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MR. P S BISWAS MS. J GHOSH A CHAKMA L CHOUDHURY	PP, ASSAM
19	AB/1502/2021 FIXED	MEHEBUBAR RAHMAN @ RAHUL Versus THE STATE OF ASSAM	MR. A RAHMAN	PP, ASSAM
20	AB/1591/2021	SAIFATDDIN AHMED @ DIPU AHMED Versus THE STATE OF ASSAM	MR. A BARUAH MR. J P MORE	PP, ASSAM
21	AB/1596/2021	MAHMUD HUSSAIN LASKAR @MAHMUD HASSAN LASKAR AND 5 ORS Versus THE STATE OF ASSAM	MR H I CHOUDHURY MR S BORTHAKUR MR. D GOGOI MS N KHATUN	PP, ASSAM
22	AB/1637/2021	SHAHIDUL ISLAM AND ANR. Versus THE STATE OF ASSAM	MR. S MUNIR MR N AHMED MR. S RANA	PP, ASSAM
23	AB/1826/2021 FIXED	SHAHJAHAN TALUKDAR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED	PP, ASSAM
24	AB/1842/2021 FIXED	AZAD HUSSAIN AND ANR. Versus THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS	PP, ASSAM
25	AB/1870/2021 FIXED	PINKU DAS AND ANR Versus THE STATE OF ASSAM	MR. P J SAIKIA	PP, ASSAM
26	AB/1917/2021 FIXED	DHRUBAJYOTI BANIA 3 ORS Versus THE STATE OF ASSAM	MR. M K SHARMA	PP, ASSAM

27	AB/1972/2021	MD. AINUL HOQUE Versus THE STATE OF ASSAM	MR. Z HAMMAD MR. S MUNIR	PP, ASSAM
28	AB/2054/2021 FIXED	SULTAN MAMUD AND 2 ORS. Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
29	AB/2060/2021 FIXED	RAZZAQUE AHMED @ REZZAK ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR R ISLAM MS M DEKA	PP, ASSAM
30	AB/2078/2021 FIXED	JONALI DAS SAIKIA @ JONALI DEKA SAIKIA Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR. U K BARMAN MR. R KALITA MR H ALI MR. R SALOI MR. R KONWAR MS A RONGHANGPI	PP, ASSAM
31	AB/2085/2021 FIXED	SRI RANJIT DEORI Versus THE STATE OF ASSAM	MR. B HALDAR MR B DEORI	PP, ASSAM
32	AB/2092/2021 FIXED	BIJUZ ZAMAN AND ANR. Versus THE STATE OF ASSAM	MR. M BISWAS	PP, ASSAM
33	AB/2093/2021 FIXED	SURESH SARMA Versus THE STATE OF ASSAM	MR. S CHAUHAN MR. P MAZUMDER	PP, ASSAM
34	AB/2099/2021 FIXED	POPY GOGOI DAS Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
35	AB/2113/2021 FIXED	PALLAB DAS Versus THE STATE OF ASSAM	MR. P K ROYCHOUDHURY MR. N G KUNDU	PP, ASSAM
36	AB/2123/2021 FIXED	BIDYADHAR BARUAH Versus THE STATE OF ASSAM	MR J PAYENG MR. A KHANIKAR	PP, ASSAM
ORDERS				
37	CrI.Pet./568/2020 FIXED	SAIDUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS	MR. M I HUSSAIN MR. S M RAHMAN	PP, ASSAM
38	CrI.Pet./569/2020 WITH OFFICE NOTE, B/O	MUZAHAR ALI @ MUZAHAR SK. AND 4 ORS. Versus THE STATE OF ASSAM AND ANR	MR. M I HUSSAIN MR. S M RAHMAN	MD H R AHMED (R-2) MR. M ALI PP, ASSAM
39	CrI.Rev.P./124/2021 B/O	RAHIMUDDIN Versus THE STATE OF ASSAM AND 4 ORS	MR. M U MAHMUD MR S H MAHMUD	PP, ASSAM
40	CrI.Pet./167/2021	SAHABUDDIN HAQUE AND 2 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. T CHUTIA	MR. DITUL DAS (R-3) MR. R RAHMAN (R-3) MR. B J TALUKDAR (R-3) PP, ASSAM
41	I.A.(CrI.)/307/2021 B/O in AB/2041/2021	PARITA PATHAK AND 3 ORS. Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	PP, ASSAM
	WITH AB/2041/2021	PARITA PATHAK AND 3 ORS Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	PP, ASSAM

HEARING

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LEAVE NOTE OF ADVOCATES FOR 13/08/2021

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|----|----------------|------------|----|------------|
| 1) | MR. L P SHARMA | 12-07-2021 | To | 08-10-2021 |
| 2) | MS. D GHOSH | 11-08-2021 | To | 16-08-2021 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Friday,13th August 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH - II

**THIS BENCH WILL TAKE UP HEARING LIST DATED 09-08-2021
TO 13-08-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/2479/2021 FIXED	MAINAO GAYARI Versus THE STATE OF ASSAM AND 8 ORS	MR C GOSWAMI	SC, ELEM. EDU GA, ASSAM SC, AG SC, BTC SC, FINANCE
2	WP(C)/3495/2021	MS MEGHNA CHOUDHURY Versus THE GUAHATI UNIVERSITY AND 3 ORS	MR D MAHANTA	SC, G U
3	WP(C)/2348/2020	SATYAJIT DAS Versus THE GAUHATI UNIVERSITY AND 3 ORS.	MR. Y S MANNAN MS. M BHATTACHARYYA	SC, G U
4	WP(C)/3645/2021	NOZRUL ISLAM AND 18 ORS. Versus THE STATE OF ASSAM AND 28 ORS.	MR. M U MAHMUD MR. M ALI MR S H MAHMUD MS. P DEVI	SC, ELEM. EDU GA, ASSAM
5	WP(C)/3650/2021	MD. ABUL HASEN Versus THE STATE OF ASSAM AND 4 ORS.	MR. A SAYED MR. S K TALUKDAR	SC, ELEM. EDU
6	WP(C)/3675/2021	THE PRINCIPAL COMMISSIOER, CENTRAL GOODS AND SERVICES TAS AND CENTRAL EXCISE AND 2 ORS. Versus M/S BMG INFORMATICS PVT. LTD.	SC, GST MR. S C KEYAL	
7	WP(C)/3705/2021	MANIK BAISHYA @ MANIK CHANDRA BAISHYA Versus THE GAUATI UNIVERSITY AND 2 ORS. F	MR. S A B KHABIR MR. S A B KHABIR	SC, G U
8	WP(C)/3738/2021	LIPIKA ROY Versus THE STATE OF ASSAM AND 2 ORS	MR. S U AHMED MR A HAWARI	SC, ELEM. EDU GA, ASSAM
ADMISSION				
9	WP(C)/8809/2019 B/O	MAHESWAR PATHAK AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. M A SHEIKH K U AHMED MR. M HOSSAIN	SC, ELEM. EDU SC, BTADC SC, FINANCE DEPTT.

10	WP(C)/2542/2020 B/O	ABDUS SAMAD Versus THE STATE OF ASSAM AND 5 ORS.	MR. D F A AHMED MR. J LASKAR	SC, ELEM. EDU
11	WP(C)/3964/2020 B/O	REZIA KHATUN Versus THE STATE OF ASSAM AND 3 ORS.	MR. S K DAS MR R KARIM MR D BARMAN	SC, SEC. EDU.
12	WITH WP(C)/4019/2017	REZIA KHATUN Versus THE STATE OF ASSAM and 6 ORS.	MR.A R SIKDAR MR. S K DAS MD.M Z SHAH MR.D DAS MR.P RAHMAN MR R KARIM	MR.T J MAHANTA Sr.Adv.R-6 MR.S DUTTA(R-6) SC, SECONDARY EDUCATION
13	WP(C)/5572/2020	NRIPENDRA CH DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	SC, ELEM. EDU SC, FINANCE
14	WP(C)/321/2021 B/O	KAMDEV SARMA Versus THE STATE OF ASSAM AND 7 ORS.	MR. D K SARMAH MS. A TALUKDAR MR D KALITA	SC, SEC. EDU. MR. A DEKA (R-4) MR. I ALAM (SC,NCTE) MR. A K AHMED (R-6) MR A AHMED (R-6) SC, G U
15	WP(C)/553/2021	MRINMOY BORAH Versus THE STATE OF ASSAM AND 4 ORS	MR. R K BORAH MR B BURAGOHAIN	SC, ELEM. EDU SC, SCERT, ASSAM
<u>ORDERS</u>				
16	WP(C)/7069/2015	ARJUN DAS Versus THE STATE OF ASSAM AND 5 ORS	MR.R DUTTA MR.M K BORO	SC, SECONDARY EDUCATION SC, F.DEPTT.
17	Cont.Cas(C)/278/2018	MD. MAHI UDDIN Versus SHRI PRITAM SAIKIA AND ORS	MR. M DUTTA MR. J BHARALI MRS N NATH	MR. D SAIKIA (R1, R2, R3) MR. A DEKA (R1) MR. B GOGOI (R3) MR P NAYAK (R3) MR. A PHUKAN (R3)
18	Cont.Cas(C)/632/2019	HAM-AK COLLEGE OF PHARMACY, DENTAL AND MEDICAL SCIENCES Versus SAMIR KUMAR SINHA	MR. K A MAZUMDER MR. A MALIK	MR. D SAIKIA MR. D P BORAH
19	Cont.Cas(C)/351/2020 B/O	JIBON MAHANTA AND 8 ORS. Versus PRITAM SAIKIA AND ANR.	MR. N BORAH MR. H MAZUMDER	MR. D SAIKIA (R1, R2) MR. N J KHATANIAR (R2) MR. K K DUTTA (R1) MR B KAUSHIK (R1) MR. A PHUKAN (R2)
20	Cont.Cas(C)/365/2020	ANIL KUMAR DAS Versus PREETOM SAIKIA AND 2 ORS	MR. S K DAS MR D BARMAN	MR. D SAIKIA MR S M T CHISTIE MR. N J KHATANIAR MS. N PHUKAN MR. A PHUKAN
21	WP(C)/5325/2020	HIRANYA KUMAR BORA Versus THE STATE OF ASSAM AND 6 ORS	MR. K M HALOI MR. B BISHAYA	SC, SEC. EDU. SC, PENSION SC, FINANCE
22	I.A.(Civil)/1189/2021 B/O in WP(C)/1715/2021	SOFIOR RAHMAN Versus KOBAD HUSSAIN SIKDAR AND 6 ORS.	MR. S K DAS MR R KARIM MR D BARMAN	SC, ELEM. EDU GA, ASSAM M ALAMGEER MR. A H M R CHOUDHURY
	WITH WP(C)/1715/2021	KOBAD HUSSAIN SIKDAR Versus THE STATE OF ASSAM AND 6 ORS.	MR H R A CHOUDHURY M ALAMGEER MR. A H M R CHOUDHURY	SC, ELEM. EDU GA, ASSAM
23	WP(C)/3241/2021 B/O	BICKEY PRASAD Versus THE STATE OF ASSAM AND 4 ORS	MR. F A HASSAN MD. I HUSSAIN MD. I HUSSAIN	SC, HIGHER EDU

HEARING

24 WP(C)/5623/2017
B/O

NARAYANI MINERALS
Versus
THE STATE OF ASSAM and 6 ORS.

MR.G BAISHYA
MS. S KHOUND
MR.A HASSAN
MS.B BORA
MS KEWI
MR. D KHAN

SC, INDUSTRIES &
COMMERCE
SC, TAXES

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LEAVE NOTE OF ADVOCATES FOR 13/08/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MS. D GHOSH	11-08-2021	To	16-08-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Friday,13th August 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

[CIVIL BENCH - III

**THIS BENCH WILL TAKE UP HEARING LIST (CRIMINAL MATTERS)
DATED 09-08-2021 TO 13-08-2021 PERTAINING TO THIS BENCH.**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 02-08-2021
TO 03-09-2021 (PERTAINING TO CIVIL BENCH - III), ALONG
WITH THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	WP(C)/5794/2019 B/O	KIRAN PAL SINGH Versus THE UNION OF INDIA AND 4 ORS.	MR. P J SAIKIA MR. B PATHAK MS B GOGOI MR J K Bhuyan MR. R THADANI MR B HAZARIKA MR V KUMAR MRS. R GOGOI	MRS. A GAYAN (C.G.C.) ASSTT.S.G.I.
MOTION				
2	WP(C)/3616/2021 FIXED	SRI KHAGEN KALITA Versus THE STATE OF ASSAM AND 2 ORS	MR. A ROSHID MS. M R DEVI	GA, ASSAM
3	WP(C)/3716/2021	SUKANYA DAS AND 4 ORS. Versus THE STATE OF ASSAM AND 21 ORS.	MR. M AHMED	GA, ASSAM SC, APSC MR. P P DUTTA
4	WP(C)/3717/2021	ABDUL VAHID Versus THE UNION OF INDIA AND 5 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA	ASSTT.S.G.I.
5	WP(C)/3719/2021	LACHIMA BEGUM Versus THE STATE OF ASSAM AND 5 ORS	MR. I ALAM MR. T SK MS. R R BORAH	GA, ASSAM SC, AG SC, FOREST SC, PENSION
6	WP(C)/3721/2021	PARAMANANDA NATH Versus THE UNION OF INDIA AND 6 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA	ASSTT.S.G.I.
7	WP(C)/3727/2021	MAREN BASUMATARY Versus THE STATE OF ASSAM AND 4 ORS.	MR P K DAS MR. M BARUAH	GA, ASSAM SC, BTC
8	WP(C)/3728/2021	BIJOY KRISHNA HAZAM Versus THE STATE OF ASSAM AND 4 ORS	MR. JUNM LASKAR MS. A AHMED	SC, EXCISE DEPTT.

9	WP(C)/3733/2021	MANOJ KUMAR ROY Versus THE STATE OF ASSAM AND 4 ORS.	MR. I A TALUKDAR	GA, ASSAM SC, FOREST SC, BTC
10	WP(C)/3734/2021	ANJALI SAH Versus THE UNION OF INDIA AND 11 ORS	MR. R MAZUMDAR MD H R AHMED	ASSTT.S.G.I. SC, SEBA
11	WP(C)/3735/2021	DHRUBAJYOTI SEN DEKA Versus THE STATE OF ASSAM AND 2 ORS.	MR. M ISLAM	SC, PNRD
12	WP(C)/3742/2021	ABDUL MAZID AHMED @ ABDUL MAZID Versus THE STATE OF ASSAM AND 3 ORS	MR D DAS MR. K MOHAMMED MR. N ISLAM MR. H K NATH	GA, ASSAM SC, TRANSPORT
ADMISSION				
13	WP(C)/1938/2014 FIXED	SMTI APARNA MAZUMDER Versus THE STATE OF ASSAM AND 4 ORS	MR. T U LASKAR MR.N DHAR MR .B MALAKAR	MR.A B CHOUDHURY(R-5) MR.B K SHARMA MR.M A CHOUDHURYR-5 MISS.P M AHMED(R-5) SC, SOCIAL WELFARE
14	WP(C)/6765/2019 FIXED	ANOWAR HUSSAIN Versus THE STATE OF ASSAM AND 6 ORS.	ALHAJJ INAM UDDIN MRS. R MOMTAZ MR. A ALAM	GA, ASSAM SC, AG MR. A ALAMGEER SC, GHC SC, FINANCE
15	WP(C)/2388/2020 FIXED	GOBINDA RAJBANGSHI Versus THE STATE OF ASSAM AND 3 ORS.	MR. R K BORAH MR. R PHUKAN MS M S CHOUDHURY	GA, ASSAM SC, SOIL CONSERVATION DEPTT.
16	WP(C)/3504/2020 B/O	SIDDHARTH RAJKHOWA AND 36 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. U K NAIR MR. A CHETRY MR. M P SARMA MS. N SHYAMAL	SC, APSC SC, IRRIGATION
WITH				
17	WP(C)/2843/2020	SMTI. GITIMOLLIKA BORA Versus THE STATE OF ASSAM AND 2 ORS	DR. B AHMED MR. N HAQUE MR. A K AZAD MR M HUSSAIN	SC, IRRIGATION
WITH				
18	WP(C)/3433/2020	KUNAL KASHYAP THAKURIA AND 10 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. D P CHALIHA MD. I AHMED MS M ROY	GA, ASSAM SC, APSC SC, P H E
WITH				
	I.A.(Civil)/345/2021 in WP(C)/3433/2020	KUNAL KASHYAP THAKURIA AND 10 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. D P CHALIHA MS M ROY	SC, APSC SC, P H E
19	WP(C)/1514/2021 FIXED	ABU BOKKAR SIDDIQUE AND ANR Versus THE STATE OF ASSAM AND 7 ORS	K U AHMED MS N HASAN	GA, ASSAM MR. A SATTAR SC, AG S CHOUDHURY SC, FOREST SC, FINANCE
20	WP(C)/3334/2021 FIXED	AZHARUL ISLAM LASKAR AND 12 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. A M BARBHUIYA MR. J N ISLAM	SC, P H E
ORDERS				
21	Cont.Cas(C)/256/2020 FIXED	SANJAY BODO Versus JAYANTA KUMAR GOSWAMI AND ORS.	MR B D DAS MR H K SARMA MR. D THAOSEN	MR J K PARAJULI MR. S K CHAKRABORTY MR. P K MUNIR MR. P K MUNIR
22	Cont.Cas(C)/284/2020 B/O	BURHAN AHMED LASKAR AND 2 ORS. Versus SANJEEB KUMAR DAS AND ANR.	MR. L R MAZUMDER MR. A Z AHMED	
23	WP(C)/2675/2020 FIXED	LEKHA PRIYA SAIKIA Versus THE STATE OF ASSAM AND 4 ORS.	MR. B BARUAH MR. C BARUAH	GA, ASSAM

24	WITH WP(C)/3533/2020	LEKHA PRIYA SAIKIA Versus THE STATE OF ASSAM AND 4 ORS.	MR C BARUAH MR. B BARUAH	GA, ASSAM
25	I.A.(Civil)/1200/2021 B/O 11/8/21 in WP(C)/916/2021 WITH WP(C)/916/2021	NIRAMONI BURAGOHAIN Versus THE STATE OF ASSAM AND 4 ORS.	MRS M D CHOWDHURY MS. R K SAINI	SC, FOREST
		NIRAMONI BURAGOHAIN Versus THE STATE OF ASSAM AND 4 ORS	MRS M D CHOWDHURY MS. R K SAINI	SC, FOREST

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LEAVE NOTE OF ADVOCATES FOR 13/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MS. D GHOSH	11-08-2021	To	16-08-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Friday,13th August 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA

COURT NO: 10

[CIVIL BENCH - IV & I

**THIS BENCH WILL TAKE UP HEARING LIST DATED 09-08-2021
TO 13-08-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/1555/2021 CAVT. NO.02202/021, B/O	M/S GAURIPUR COOP FISHERY SOCIETY LTD Versus THE STATE OF ASSAM AND 4 ORS	MR D J MEDHI MR. M K CHOUDHURY MR S KHOUND	SC, CO OP GA, ASSAM MR. D K SARMAH FOR CAVEATOR
2	WP(C)/2834/2021	MD. JALAL UDDIN Versus THE DIRECTOR, FOOD, CIVIL SUPPLIES AND CONSUMER AFFAIRS AND 4 ORS	MR. K D SARMA	GA, ASSAM
3	WP(C)/3622/2021 B/O	THE DEOHATI BHATIPARA UNNAYAN SAMITY AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. M U MAHMUD MR S H MAHMUD MS. A ROY MS. P DEVI MS. A KALITA	GA, ASSAM SC, REVENUE
4	WP(C)/3637/2021	ALI AKBAR Versus THE STATE OF ASSAM AND 6 ORS.	MD K RAHMAN MS P M SARMA	GA, ASSAM SC, AEGCL SC, FINANCE SC, REVENUE
5	WP(C)/3651/2021 B/O	SABED ALI Versus THE STATE OF ASSAM AND 15 ORS	MR. M U MAHMUD MR S H MAHMUD MS. P DEVI	SC, PNRD GA, ASSAM
6	WP(C)/3671/2021 B/O	MOCHMON UDDIN AND 7 ORS Versus THE STATE OF ASSAM AND 6 ORS.	MR. S C BISWAS MR. N H LASKAR MS. A GOGOI	GA, ASSAM SC, REVENUE
7	WP(C)/3723/2021	RABIA BEGUM AND 4 ORS Versus THE STATE OF ASSAM AND 5 ORS	MD. A J ATIA MS J MARIYAM MS A H ATIA	SC, PNRD GA, ASSAM
8	WP(C)/3724/2021	HITESWAR RAY Versus THE STATE OF ASSAM AND 4 ORS.	MR. M HUSSAIN MR A K DAS	GA, ASSAM SC, REVENUE
9	WP(C)/3726/2021	SHEIKH MD MINHAZUL HAQUE Versus THE STATE BANK OF INDIA AND 4 ORS.	MR. Y S MANNAN MS N DEKARAJA	
10	WP(C)/3731/2021	NIJU SONOWAL Versus THE STATE OF ASSAM AND 6 ORS	MR MINTU SAIKIA	GA, ASSAM SC, REVENUE SC, FINANCE

ADMISSION

11	WP(C)/1064/2020 FIXED	PRANAB JYOTI PHUKAN Versus THE STATE OF ASSAM AND 4 ORS.	MR K K MAHANTA MR H BARUAH MR P P PHUKAN	MR. K N CHOUDHURY GA, ASSAM MR. S K DAS (R-2,3,4) MR. R DUBEY (R5) MR. J PATOWARY MS. A B KAYASTHA (R5) MR. A N I HUSSAIN (R5) MR R KARIM(R-2,3,4) MR D BARMAN (R-2,3,4) MR. S BARUAH, SC, PCBA SC, FOREST
12	WP(C)/3248/2020 FIXED	B.R.G. ENTERPRISE Versus THE STATE OF ASSAM AND 4 ORS.	MR. R C DAS MR S C DAS MR P BURAGOHAIN	SC, FOREST
	WITH			
13	WP(C)/3245/2020	M/S. J.B. ENTERPRISE Versus THE STATE OF ASSAM AND 5 ORS.	MR. R C DAS MR S C DAS MR P BURAGOHAIN	SC, FOREST
	WITH			
14	WP(C)/3249/2020	SAMIR ALI Versus THE STATE OF ASSAM AND 7 ORS.	MR. R C DAS MR S C DAS MR P BURAGOHAIN	SC, FOREST
	WITH			
15	WP(C)/3254/2020	CITY STEELS Versus THE STATE OF ASSAM AND 6 ORS.	MR. R C DAS MR S C DAS MR P BURAGOHAIN	SC, FOREST
16	WP(C)/5507/2020 FIXED	M/S TECHNO CANADA INC Versus OIL INDIA LIMITED AND 2 ORS	MR. A DAS	MR S N SARMA SENIOR ADVOCATE (R-1,2) MR B D DAS (R-3) MR H K SARMA (R-3) MR. M HUSSAIN (R-1,2) MR. K KALITA (R-1,2) MS. S GHOSH (R-1,2) MS. C BASUMATARY (R-1,2) B B HUSSAIN (R-3) SC, OIL
17	WP(C)/566/2021 FIXED	RADHE SHYAM BAROI AND ANR Versus THE UNION OF INDIA AND 3 ORS	MR B SINHA	GA, ASSAM A K DUTTA ASSTT.S.G.I.
18	WP(C)/1379/2021 FIXED	ABDUR RAHMAN MAZUMDER Versus THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA MS. P SAHARIA	MR. J I BORBHUIYA (R-4) MS F BEGUM(R-4) MR. L MOHAN (R-4) MRS. K H CHOUDHURY (R-4) MR S PAUL (R-4) SC, IWT SC, TRANSPORT
19	WP(C)/3088/2021 FIXED	M/S SRISTI DEVELOPMENT SOCIETY Versus THE STATE OF ASSAM AND 2 ORS.	MR. P J SAIKIA MR. A K GUPTA MR. K BORUAH MS M NIROLA MR K J SAIKIA	GA, ASSAM
<u>ORDERS</u>				
20	Cont.Cas(C)/137/2021 FIXED	MAHENDRA DAS Versus RAMAKANTA DEORI AND 2 ORS	MR M H AHMED MD. A HAI	
21	Cont.Cas(C)/210/2021 FIXED	EAST INDIA SUPPLY CENTRE Versus MUKESH CH SAHU AND 3 ORS	MR B D DAS MR D KALITA	MR. N J GOGOI MR K BROOK
22	I.A.(Civil)/913/2021 FIXED in WP(C)/983/2021	MAHESH KUMAR CHANANI Versus ABDUL AZIZ MIAH AND 10 ORS.	MR. A DEKA	SC, HIGHER EDU GA, ASSAM MR. M DUTTA SC, PWD SC, REVENUE

	WITH WP(C)/983/2021	ABDUL AZIZ MIAH AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. M DUTTA MR. K ISLAM	SC, HIGHER EDU GA, ASSAM SC, PWD SC, REVENUE SC, FOREST
23	I.A.(Civil)/1164/2021 WP(C)/4341/2015 (D/O), FIXED in WP(C)/4341/2015	OLIUR RAHMAN LASKAR Versus THE STATE OF ASSAM AND 6 ORS.	MR H AHMED MR. H A TALUKDAR MD. I HUSSAIN	
24	WP(C)/1888/2021 FIXED	HARI MOHAN SINGHA Versus THE STATE OF ASSAM AND 5 ORS	MR. P MAHANTA MS. P SAHARIA	SC, TRANSPORT SC, IWT
25	WITH WP(C)/1628/2021	HARI MOHAN SINGHA Versus THE STATE OF ASSAM AND 5 ORS	MR. P MAHANTA MS. P SAHARIA	SC, TRANSPORT SC, IWT
26	WP(C)/2437/2021 FIXED	BOSIR UDDIN AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR. M U MAHMUD MR S H MAHMUD MS R ALI MS N BORDOLOI MS. A KALITA MS. A ROY	SC, PNRD GA, ASSAM
	WITH I.A.(Civil)/1023/2021 in WP(C)/2437/2021	MIRZA NEWAZ SARIF Versus BOSIR UDDIN AHMED AND 3 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MR. H ALI MS S DAS	SC, PNRD GA, ASSAM MR. M U MAHMUD
27	WP(C)/2495/2021 FIXED	MD. JIYAU PASA Versus THE STATE OF ASSAM AND 5 ORS	MR. MD S HOQUE MR. M DEKA MR S JAFRI	SC, PWD ROAD MR. A C SARMA MR G BHARADWAJ MR B DEORI
28	WITH WP(C)/2525/2021	MD. JIYAU PASA Versus THE STATE OF ASSAM AND 5 ORS	MR. MD S HOQUE MR. M DEKA MR S JAFRI	SC, PWD ROAD MR. M DUTTA MR. M A CHOUDHURY
29	WITH WP(C)/2535/2021	MD. JIYAU PASA Versus THE STATE OF ASSAM AND 5 ORS	MR. MD S HOQUE MR. M DEKA MR S JAFRI	SC, PWD ROAD
30	WITH WP(C)/2626/2021	MD. JIYAU PASA Versus THE STATE OF ASSAM AND 5 ORS	MR. MD S HOQUE MR. M DEKA MR S JAFRI	SC, PWD ROAD MR H R A CHOUDHURY MR. M DUTTA MR. M A CHOUDHURY
31	WITH WP(C)/2656/2021	MD. JIYAU PASA Versus THE STATE OF ASSAM AND 5 ORS	MR. MD S HOQUE MR. M DEKA MR S JAFRI	SC, PWD ROAD MR H R A CHOUDHURY MR. M DUTTA MR. M A CHOUDHURY
32	WITH WP(C)/2674/2021	MD. JIYAU PASA Versus THE STATE OF ASSAM AND 5 ORS	MR. MD S HOQUE MR. M DEKA MR S JAFRI	SC, PWD ROAD MR H R A CHOUDHURY MR. M DUTTA MR. M A CHOUDHURY
33	WP(C)/3196/2021 FIXED	AYAN KUMAR DAS AND ANR. Versus THE UNION OF INDIA AND 9 ORS.	MR D DEKA MR. R KAMAN	MS. B SARMA ASSTT.S.G.I. SC, PNB SC, HEALTH
34	WP(C)/3538/2021 FIXED	M/S S.B. ENGINEERING Versus THE STATE OF ASSAM AND 9 ORS.	MR G N SAHEWALLA MR. P DEKA MS. S. TODI MS T J SAHEWALLA MR. M SAHEWALLA	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MR S PAUL SC, P H E MR. K H CHOUDHURY

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LEAVE NOTE OF ADVOCATES FOR 13/08/2021

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- | | | | | |
|----|----------------|------------|----|------------|
| 1) | MR. L P SHARMA | 12-07-2021 | To | 08-10-2021 |
| 2) | MS. D GHOSH | 11-08-2021 | To | 16-08-2021 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Friday,13th August 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 12

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT
BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 09-08-2021
TO 13-08-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./1882/2021	AMIR ALI AND ANR. Versus THE STATE OF ASSAM	MR. J AHMED MR Z RAHMAN	PP, ASSAM
2	Bail Appln./1887/2021	JAKIR HUSSAIN Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. J ALI MD R ISLAM	PP, ASSAM
3	Bail Appln./1888/2021	CHANDRABHANU MAHATO Versus THE STATE OF ASSAM	MS P MISHRA	PP, ASSAM
4	Bail Appln./1889/2021	HAMIDA KHATUN @ BEGUM Versus THE STATE OF ASSAM	MR. M UDDIN	PP, ASSAM
5	Bail Appln./1891/2021	MUHUR UDDIN @ MOHORUDDIN @ MAHIR UDDIN Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	PP, ASSAM
6	Bail Appln./1892/2021	SON KUMAR DAS @ SONMONI DAS Versus THE STATE OF ASSAM	MR. N DUBEY	PP, ASSAM
7	Bail Appln./1897/2021	RASHIDUL HAQUE Versus THE STATE OF ASSAM	MS B DEVI	PP, ASSAM
<u>MOTION</u>				
8	AB/2311/2021 B/O	KAHINUR BEGUM @ KAHINUR KHATUN AND 6 ORS Versus THE STATE OF ASSAM	DR. B AHMED MR A U AHMED MS. H SARMA	PP, ASSAM
9	AB/2327/2021 B/O	ROFIQUL HOQUE AND 5 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M KHAN MR R ISLAM	PP, ASSAM

BAIL HEARING (BA)

10	Bail Appln./610/2021 SCANNED COPY OF CASE DIARY, FIXED	MD. JEHERUL ALI @ JEHERUL HAQUE Versus THE STATE OF ASSAM	MR. M A SHEIKH MS F INTAZ MS S AHMED	PP, ASSAM
11	Bail Appln./967/2021 FIXED	BISHNU CHETRY Versus THE STATE OF ASSAM	MR L SARMA MR. K MALAKAR	PP, ASSAM
12	Bail Appln./1187/2021 FIXED	PRABIN NARZARY Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MR. D BORA MR. K MOHAMMED	PP, ASSAM
13	Bail Appln./1230/2021 FIXED	FAJILA KHATUN AND 2 ORS. Versus THE STATE OF ASSAM	MR. D P CHALIHA MD. I AHMED MS M ROY	PP, ASSAM
14	Bail Appln./1346/2021 FIXED	ABU BAKKER SEDDIQUE Versus THE STATE OF ASSAM	MRS. B GOGOI	PP, ASSAM
15	Bail Appln./1505/2021 FIXED	SONA MIYA Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. H ALI MR. R A CHOUDHURY	PP, ASSAM
	WITH			
16	AB/1883/2021	SHAHIDA KHATUN @ ADURI KHATUN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. H ALI MR. R A CHOUDHURY	PP, ASSAM
17	Bail Appln./1619/2021 FIXED	HEDAMSA BORO Versus THE STATE OF ASSAM	MR. R SARMA MR N BORO	PP, ASSAM
18	Bail Appln./1628/2021 FIXED	MONOJ CHOUDHURY Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
19	Bail Appln./1651/2021 FIXED	MUZAMMEL HOQUE @ MUZAMMEL HOQUE CHOUDHURY Versus THE STATE OF ASSAM	MR. A M KHAN	PP, ASSAM
20	Bail Appln./1657/2021 FIXED	ASHAD ALI Versus STATE OF ASSAM	MR. S U AHMED MR. A HUSSAIN	PP, ASSAM
21	Bail Appln./1665/2021 FIXED	HATEM ALI Versus THE STATE OF ASSAM	MR. M U MAHMUD MR S H MAHMUD MS R ALI MS N BORDOLOI MS. P DEVI	PP, ASSAM
22	Bail Appln./1672/2021 FIXED	SUJA HUSSAIN MAZUMDER Versus THE STATE OF ASSAM	MR. A M S MAZUMDER	PP, ASSAM
	WITH			
23	AB/2053/2021	BONI AMIN BARBHUIYA AND 2 ORS. Versus THE STATE OF ASSAM	MR. K MUNIR MR. A M S MAZUMDER	PP, ASSAM
	WITH			
24	AB/2063/2021	DEBADATTA DAS AND ANR. Versus THE STATE OF ASSAM	MR. K MUNIR MR. A M S MAZUMDER	PP, ASSAM
25	Bail Appln./1673/2021 FIXED	MONUJ CHAUW Versus THE STATE OF ASSAM	MR. P J SAIKIA	PP, ASSAM
26	Bail Appln./1706/2021 FIXED	DAYANANDA BORUAH Versus THE STATE OF ASSAM	MR. L MOHAN MR. P GOGOI	PP, ASSAM
27	Bail Appln./1729/2021 FIXED	ALTAH HUSSAIN LASKAR @ TITU Versus THE STATE OF ASSAM	MR. N H BARBHUIYA MS N J BEGUM	PP, ASSAM
28	Bail Appln./1730/2021 FIXED	SAHAR ALI Versus THE STATE OF ASSAM	MR. S HOQUE MR A RAHIM	PP, ASSAM

29	Bail Appln./1757/2021 FIXED	OMESA KHATUN AND 4 ORS Versus THE STATE OF ASSAM	MR A ALI	PP, ASSAM
30	Bail Appln./1760/2021 FIXED	ABDUL HALIM Versus THE STATE OF ASSAM	MR. S MUNIR MR N AHMED MR. S RANA MR G P CHETIA	PP, ASSAM
31	Bail Appln./1761/2021 FIXED	MD. JOYNAL ABDIN @ MDJOINAL ABEDIN @ JOINAL ALI Versus THE STATE OF ASSAM	MR. N UDDIN MR. M HUSSAIN MR. M ISLAM	PP, ASSAM
32	Bail Appln./1765/2021 FIXED	ANGSHUMAN NATH Versus THE STATE OF ASSAM	MS G DEKA MS. K KALITA	PP, ASSAM
BAIL HEARING				
33	AB/869/2021 FIXED	BABU ALI Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
34	AB/1023/2021 B/O	RANJIT BIN Versus THE STATE OF ASSAM	MS. S B CHOUDHURY MS J BEGUM	PP, ASSAM
35	AB/1276/2021 FIXED	MOFIDUL ALI Versus THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY U U KHAN	PP, ASSAM
36	AB/1322/2021 FIXED	SADDAM HUSSAIN AND 34 ORS. Versus THE STATE OF ASSAM	MR A A DEWAN MR S PRODHANI	MR. M R KHANDAKAR PP, ASSAM
	WITH I.A.(CrI.)/283/2021 in AB/1322/2021	NUR ASHURA SIDDIKA Versus SADDAM HUSSAIN AND 35 ORS	MR. M R KHANDAKAR	MR A A DEWAN PP, ASSAM
37	AB/1493/2021 FIXED	MD. MIRAZUL ISLAM Versus THE STATE OF ASSAM	MR S H SIKDAR	PP, ASSAM
38	AB/1580/2021 FIXED	HABIBUR RAHMAN Versus THE STATE OF ASSAM	MR B K SINGH	PP, ASSAM
39	AB/1582/2021 FIXED	MD. ATIQR RAHMAN Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MS. S SAIKIA	PP, ASSAM
40	AB/1602/2021 FIXED	SURAJIT BISWAS AND ANR Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN	PP, ASSAM
41	AB/1665/2021	ASRAF ALI Versus THE STATE OF ASSAM	MR B CHANDA	PP, ASSAM
42	AB/1700/2021 FIXED	SUBHASH DAS Versus THE STATE OF ASSAM	MR. JYOTIRMOY ROY MR. R HAZARIKA MR. C CHAKRAVARTY	PP, ASSAM
43	AB/1750/2021 B/O	MD ALALUDDIN AND ANR Versus THE STATE OF ASSAM	MR. N ANAND D SAIKIA	PP, ASSAM
44	AB/1876/2021 FIXED	MUSTT FATEMA KHATUN AND ANR Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. J ALI MD R ISLAM	PP, ASSAM
45	AB/1891/2021 FIXED	ABUL NASAR AND 2 ORS Versus THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
46	WITH AB/1777/2021	GIAS UDDIN Versus THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
47	AB/1893/2021 FIXED	RAKESH BARUAH Versus THE STATE OF ASSAM	MR. A KHANIKAR	PP, ASSAM

48	AB/1894/2021 FIXED	AJIJUL ALI AND 4 ORS. Versus THE STATE OF ASSAM	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR V KUMAR	PP, ASSAM
49	AB/2037/2021 FIXED	NILOTPAL DUTTA Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR F A LASKAR MR. D BORA MR. N MAHAJAN	PP, ASSAM
50	AB/2118/2021 FIXED	MUTALEP ALI @ MATALEB ALI Versus THE STATE OF ASSAM	MR. A SAIKIA MR. N K DAS MR. A S ALI MR. J ISLAM	PP, ASSAM
51	AB/2175/2021 FIXED	SAHATAN NESSA AND 2 ORS. Versus THE STATE OF ASSAM	MR. N UDDIN MR. N ISLAM MR. M HUSSAIN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 13/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MS. D GHOSH	11-08-2021	To	16-08-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Friday,13th August 2021]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 14

[CIVIL BENCH - I, III & CRIMINAL MATTERS]

**THIS BENCH WILL TAKE UP HEARING LIST DATED 09-08-2021
TO 13-08-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./1859/2021 FIXED	PINTU CHAUHAN Versus THE STATE OF ASSAM	MR. S CHAUHAN MR. P MAZUMDER	PP, ASSAM
<u>ADMISSION</u>				
2	WP(C)/7804/2017 B/O	EXTC-61624-RECT/BB SAHAB SINGH Versus THE UNION OF INDIA and 3 ORS.	MS U DAS MR.R MAZUMDAR MRSP RAI MRU SARMA MR.H BEZBARUAH	MRS. R DEVI (CGC) ASSTT.S.G.I.
3	WP(C)/3585/2018 B/O	DILIP KALITA Versus THE STATE OF ASSAM AND 6 ORS.	MR. K N CHOUDHURY, SENIOR ADVOCATE MR. M MAHANTA	MR. D SAIKIA (SR. ADV., (R-2, R-3 & R-4)) GA, ASSAM MR. D C BORAH (R-5, R-6 & R-9) MR. K LAHKAR (R-5, R-6 & R-9) MR. D BARMAN (R-5, R-6 & R-9) MS. M D BORAH (R-1) MR. A PHUKAN (SC, SECRETARIAT ADMINISTRATION DEPARTMENT)
4	WP(C)/5649/2018 FIXED	TAIJUDDIN AHMED Versus THE STATE OF ASSAM AND 4 ORS.	MR. S NATH MR R DHAR MR B C MUCHAHARY	GA, ASSAM MR. B M CHOUDHURY MR. S D PURKAYASTHA MR. U CHOUDHURY
5	WP(C)/6961/2018 FIXED	BHUPENDRA SINHA AND 7 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. S P SHARMA MS. U SARMA	MR. S C KEYAL GA, ASSAM SC, AG MR H K DAS MR P NAYAK SC, FINANCE ASSTT.S.G.I. MR. C BARUAH SC, GHC

6	WP(C)/380/2020 FIXED	RANTU KUMAR GOHAIN Versus ASSAM ELECTRONICS DEVELOPMENT CORPORATION LTD. AND 2 ORS	MR. S DEKA MR. B SINHA	MR K L GUPTA MR. S G BHATTACHARJEE
7	WP(C)/470/2020 B/O	MITHU NATH AND 28 ORS. Versus THE STATE OF ASSAM AND 19 ORS.	MR M J QUADIR MR. K MIRA MR S S ISLAM	GA, ASSAM SC, NRC MS G HAZARIKA (R-2)
8	WITH WP(C)/577/2020	DIGANTA KUMAR DEKA AND 194 ORS. Versus THE STATE OF ASSAM AND 24 ORS.	MR. P K GOSWAMI MR. B P BORAH MR M J QUADIR MR. K MIRA MR P J DUTTA MR R S RONGHANG	GA, ASSAM SC, NRC MS G HAZARIKA (R-2)
	WITH I.A.(Civil)/611/2020 in WP(C)/577/2020	DIGANTA KUMAR DEKA AND 196 ORS. Versus THE STATE OF ASSAM AND 27 ORS.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG	GA, ASSAM SC, NRC
9	WP(C)/3119/2020 FIXED	BIPUL DAS AND 8 ORS. Versus THE GOVT. OF ASSAM AND 3 ORS	MR. J SARMAH	SC, IRRIGATION SC, FINANCE
10	WP(C)/3271/2020 FIXED	SNIGDHA BORKOTOKY AND 34 ORS. Versus THE STATE OF ASSAM AND ANR.	MR B M DEKA MR. U K NAIR MS DIRISHA MAHANTA	SC, ELEM. EDU
11	WITH WP(C)/1495/2020	ABDUL MANAF Versus THE STATE OF ASSAM AND ANR.	MR. M KHAN MR. J RAHMAN KAKALI DEVI MR R ISLAM	SC, ELEM. EDU
12	WP(C)/3616/2020 B/O	SAMSUL HOQUE BARBHUIYA Versus THE STATE OF ASSAM AND 3 ORS.	MR. A H M R CHOUDHURY SC, SEBA	MR. T. C. CHUTIA, SC, SEBA SC, HEALTH
13	WP(C)/3689/2020 B/O	HEMANTA HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS.	MR P BHARADWAJ MR. M K CHOUDHURY MR MINTU SAIKIA MR. M SARMA	SC, PNRD
14	WP(C)/266/2021 B/O	DHANESWAR NATH Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR. M P SARMA MS. N SHYAMAL	SC, AG (A AND E) SC, HANDLOOM AND TEXTILE
15	WP(C)/1335/2021	MD. JAMAT ULLAH ALI Versus THE STATE OF ASSAM AND 2 ORS	MR H BARUAH MR P P PHUKAN	SC, P H E
16	WP(C)/1390/2021 B/O	SHAKINA BEGUM LASKAR Versus THE UNION OF INDIA AND 4 ORS	MR. A H M R CHOUDHURY	MR. K GOGOI MR. K GOGOI ASSTT.S.G.I.
17	WP(C)/1832/2021 B/O	SILA DEVI AND ANR Versus THE MANAGING DIRECTOR AND 4 ORS	MS. A BHATTACHARYYA MR. P KALITA MR. B M CHOUDHURY	MR B K SINGH SC, F C I
18	WP(C)/2877/2021	VARSHATY DAS Versus THE UNION OF INDIA AND 7 ORS.	MR. K N CHOUDHURY S K HAZARIKA	SC, FINANCE AND TAXATION ASSTT.S.G.I. SR. GA, ASSAM SC, UPSC
19	WP(C)/3113/2021 B/O	DIPON NARZARY AND 8 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR F Z MAZUMDER	GA, ASSAM
20	WP(C)/3221/2021 FIXED	DHRUBAJYOTI DEKA Versus STATE OF ASSAM AND 4 ORS.	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY	GA, ASSAM
ORDERS				
21	WP(C)/4038/2018 B/O	EX-CT/GD NO. 031520548 NILAM CHAND DAIMARI Versus THE UNION OF INDIA AND 3 ORS.	MS C MEDHI MR. S NATH MR R DHAR	MRS. R DEVI ASSTT.S.G.I.

22	Cont.Cas(C)/490/2019 B/O	SAJIDA AHMED Versus ASHUTOSH AGNIHOTRI, I.A.S. AND 7 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	MR S P DAS MR. N DAS Mukesh Sharma
23	Cont.Cas(C)/618/2019 FIXED	DILIP DAS Versus JISHNU BARUA AND ANR	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA	MR. D NATH MR. D NATH MR D KALITA MR D KALITA

HEARING

24	WP(C)/3989/2015 B/O	MUNNAN VERMA Versus THE UNION OF INDIA and 6 ORS	MR.B C DAS MR.U DUTTA	C.G.C. MS.R DEVI ASSTT.S.G.I.
25	WP(C)/5113/2017 B/O	GAUTAM BISWAS Versus THE STATE OF ASSAM and 6 ORS.	MR. T U LASKAR MR.N DHAR MR .B MALAKAR MS.S DASGUPTA	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 13/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MS. D GHOSH	11-08-2021	To	16-08-2021



THE GAUHATI HIGH COURT AT GUWAHATI

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 16

[CIVIL BENCH - IV, I & CRIMINAL MATTERS]

**THIS BENCH WILL TAKE UP HEARING LIST DATED 09-08-2021
TO 13-08-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./1825/2021 FIXED	PARESH LAHKAR Versus THE STATE OF ASSAM	MR. S M MOLLAH MR. R K MEDHI	PP, ASSAM
2	Bail Appln./1879/2021 B/O	JAHIDUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. A ROY	PP, ASSAM
3	Bail Appln./1901/2021 B/O	MD. RAHIMUDDIN AHMED Versus THE STATE OF ASSAM	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	PP, ASSAM
4	Bail Appln./1910/2021	IMNAWAPANG AND ANR Versus THE STATE OF ASSAM	MD K RAHMAN MS P M SARMA MR. N K HAZARIKA	PP, ASSAM
5	Bail Appln./1912/2021	MD. HASIM ALI @ KENJULA ALI @ SIKHA Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN	PP, ASSAM
6	Bail Appln./1913/2021	THUIMAI KAISIDINBOU LIANGMAI Versus THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
<u>MOTION</u>				
7	AB/2315/2021	JAYANTA DAS AND ANR Versus THE STATE OF ASSAM	MR. K BHATTACHARJEE MR. M SAIKIA MS B TALUKDAR	PP, ASSAM
8	AB/2319/2021	OSMAN GONI AND 4 ORS. Versus THE STATE OF ASSAM	MRS. B GOGOI	PP, ASSAM
9	AB/2320/2021	NILAM PRADHANI Versus THE STATE OF ASSAM	MR. N ALAM R K MR. A RAHMAN	PP, ASSAM
10	AB/2329/2021	DILDAR RIJJA CHOUDHURY @ ALIF Versus THE STATE OS ASSAM AND ANR	MR. A HUSSAIN MR. A S AHMED	PP, ASSAM

11	AB/2332/2021	KAMAL BASUMATARY Versus THE STATE OF ASSAM	MR. A SARMA MR J P CHAUHAN	PP, ASSAM
12	WP(C)/3629/2021	NARAYAN DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. D K DAS MR P P MEDHI MR. D GOGOI MR. D BORO MR. S A CHOUDHURY	GA, ASSAM SC, AFDC SC. FOR MISSING AUTONOMOUS COUNCIL
<u>ORDER (STAY VACATING)</u>				
13	I.A.(Civil)/1132/2021 in WP(C)/3200/2021	SUDHINDRA DAS Versus SANTOSH MALO AND 3 ORS	MR D J MEDHI MR. D DAS SR. ADV MR S KHOUND	MR. R M DEKA SC, AFDC
	WITH WP(C)/3200/2021	SANTOSH MALO Versus ASSAM FISHERY DEVELOPMENT CORPORATION LTD. AND 3 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	SC, AFDC
<u>ADMISSION</u>				
14	WP(C)/5589/2015 FIXED	MUSLIM ALI Versus THE STATE OF ASSAM AND 5 ORS	MR.P SARMAH MR.D DAS	MR.M DUTTA(R-6) MR.H BURAGOHAJ SC, PWD MR.M C KAKOTI(R-6)
15	WP(C)/7072/2017 B/O	NURJAHAN BEGUM LASKAR Versus THE UNION OF INDIA and 8 ORS	MR.J H LASKAR MR.I H LASKAR MR.P K DEKA MR. M S ALAM MR. S ALAM	MR.C BARUAH GA, ASSAM SC, NHAI MR. K K PARASAR ASSTT.S.G.I.
16	WP(C)/2044/2019 B/O	HAZERA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MR S DAS	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
17	WP(C)/2391/2019 B/O	ASHOK KUMAR GUPTA Versus THE STATE OF ASSAM AND 5 ORS.	MR. S K GOSWAMI MR. R SHARMA	GA, ASSAM MR. P S BHATTACHARYYA MRS. M HORE (R5,R6) MR. A DHAR MS M KALITA (R5,R6) MISS S ROY MD F FARIDI MR. G BHOWMIK (R5,R6)
	WITH WP(C)/3093/2019	SUBHASH GUPTA Versus STATE OF ASSAM AND 5 ORS.	MR G P BHOWMIK MR. A DHAR MR D KALITA MISS S ROY MD F FARIDI	GA, ASSAM MR. S K GOSWAMI MR. P S BHATTACHARYYA MR. R SHARMA
	WITH I.A.(Civil)/3744/2019 in WP(C)/3093/2019	SUBHASH GUPTA Versus STATE OF ASSAM AND 5 ORS.	MR D KALITA	MR. N BARMAN
19	WP(C)/2932/2019 B/O	RAJIB KUMAR DEKA Versus THE STATE OF ASSAM AND 3 ORS.	DR. K U AHMED MR. M HUSSAIN MS F INTAZ MD. A SHEIKH	SC, WATER RESOURCE
20	WP(C)/1615/2020 FIXED	DOMON LONGMAILAI Versus THE STATE OF ASSAM AND 5 ORS.	MR. B BARUAH	SC, N C HILLS SC, PWD
21	WP(C)/2997/2020	M/S. MAHANTA KRISHNA JV. Versus THE UNION OF INDIA AND 4 ORS.	MR. P N GOSWAMI MR B CHOUDHURY MR. K P PATHAK	MR. B K DAS MR. A GOYAL MR. A CHOUDHURY SC, NF RLY
22	WP(C)/4034/2020	PABINDRA DUTTA CHOWDHURY @ OPU DUTTA CHOWDHURY Versus THE STATE OF ASSAM AND 5 ORS.	MR. A CHOWDHURY MS. B CHOWDHURY	GA, ASSAM SC, GMC SC, G M D A

23	WP(C)/4063/2020 B/O	M/S BARBHUIYA TRADERS AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR M J QUADIR MR. K MIRA	SC, PNRD GA, ASSAM
24	WP(C)/5166/2020 B/O	FATEMA KHATUN Versus STATE BANK OF INDIA AND 2 ORS.	MR. D P BORAH MS. S BORO MR B PAUL MS. K MITRA	MR. K K DEY MR V K BAROOAH
25	WP(C)/351/2021 B/O	PRANAB KUMAR SARMA Versus THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH K U AHMED MS F INTAZ	SC. WATER RESOURCE DEPTT.
26	WP(C)/885/2021 CAVT. NO.08012/020, B/O	LUTHFA BEGUM LASKAR Versus THE STATE OF ASSAM AND 13 ORS	MR. K N CHOUDHURY MR. N H BARBHUIYA	MS. P ADHIKARI(R- 7, 8,9,10,13,14) MR H I CHOUDHURY(FOR CAVEATOR) SC, PNRD GA, ASSAM MR. S K TALUKDAR (R- 7, 8,9,10,13,14) MR. P N GOSWAMI(FOR CAVEATOR) G UDDIN(R- 7, 8,9,10,13,14) MR. A M S MAZUMDER (R- 6) MR. K P PATHAK(FOR CAVEATOR)
27	WP(C)/1242/2021	M/S YASHNAND ENGINEERS AND CONTRACTORS PVT LTD Versus THE STATE OF ASSAM AND 3 ORS	MR G N SAHEWALLA MR. A CHETIA MS. S. TODI MR H K SARMA MR. M SAHEWALLA	SC, PWD
28	WP(C)/3006/2021 FIXED	A1 FACILITY AND PROPERTY MANAGERS PVT. LTD. Versus THE STATE OF ASSAM AND 3 ORS	MR D R GOGOI MS. S E AHMED	MR. R DUBEY (R-6) MS. A B KAYASTHA (R-6) MR. A N I HUSSAIN (R-6) SC, HEALTH AND F W
ORDERS				
29	WP(C)/239/2021	NOOR NAHAR JIYA Versus THE STATE OF ASSAM AND 13 ORS.	MR B D DAS MR D KALITA MR. D THAOSEN	SC, PNRD GA, ASSAM MRS R DEKA MR. M AHMED (R7, R8, R10-R14) MD I H LASKAR (R7, R8, R10-R14) B B HUSSAIN
30	WP(C)/806/2021 B/O	PANKAJ HIRA Versus THE STATE OF ASSAM AND 5 ORS	MR. M K CHOUDHURY MS. N AHMED	GA, ASSAM MR R DHAR (SC, PWD)
31	I.A.(Civil)/1052/2021 in WP(C)/1197/2021	SARBANANDA TALUKDAR Versus THE STATE OF ASSAM AND 4 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
	WITH WP(C)/1197/2021	SARBANANDA TALUKDAR Versus THE STATE OF ASSAM AND 4 ORS	MR. S A HUSSAIN MR D J HALOI MR A J DAS	GA, ASSAM
32	I.A.(Civil)/1084/2021 In WP(C)/627/2020(D/O), FIXED in WP(C)/627/2020	THE NORTH EAST FRONTIER RAILWAY AND ANR. Versus M/S. ROYAL-CPL (JV)	MR G GOSWAMI	MR. R K BHATRA
33	WP(C)/2514/2021 B/O	EAST INDIA SUPPLY CENTRE Versus THE STATE OF ASSAM AND 4 ORS	MR B D DAS MR D KALITA MS K PHUKAN MS A BHUYAN	GA, ASSAM SC, HANDLOOM AND TEXTILE SC, FINANCE
34	WP(C)/3282/2021	JYOTI DAS AND ANR. Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD AND 4 ORS	MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	SC, APDCL MR. R ALI MS. G P SHAHI

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LEAVE NOTE OF ADVOCATES FOR 13/08/2021

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|----|----------------|------------|----|------------|
| 1) | MR. L P SHARMA | 12-07-2021 | To | 08-10-2021 |
| 2) | MS. D GHOSH | 11-08-2021 | To | 16-08-2021 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Friday,13th August 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 17

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH - II**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1519/2021 FIXED	AINUR RAHMAN AND 2 ORS. Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MR G J SAIKIA MR S DAS	PP, ASSAM
BAIL HEARING (BA)				
2	Bail Appln./823/2021 PHOTOCOPY OF CASE DIARY	BARUN BISWAS Versus THE STATE OF ASSAM	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MR I CHAKMA	PP, ASSAM
3	Bail Appln./1442/2021 FIXED	SHIV PRASAD SHAH @ TUTU SHAH Versus THE STATE OF ASSAM	MR G J SAIKIA	PP, ASSAM
4	Bail Appln./1499/2021 FIXED	MD. MAJIDUL @ MAJIDUL HAQUE @ BABAMONI Versus THE STATE OF ASSAM	MR. A MOBARAQUE MR. MANAS J MISRA	PP, ASSAM
5	Bail Appln./1556/2021 FIXED	AJIT DAS Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. T DEURI MR. V SHARMA	PP, ASSAM
6	Bail Appln./1658/2021 FIXED	RAFIQUL ISLAM Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR	PP, ASSAM
7	Bail Appln./1767/2021 FIXED	SANTOSH KUMAR GUPTA Versus THE STATE OF ASSAM	MR. P K GARODIA MR D SARMA	PP, ASSAM
8	Bail Appln./1803/2021 FIXED	SAMSAD ALAM @ RAJU AND ANR. Versus THE STATE OF ASSAM	MR M AHMED MR R A AHMED	PP, ASSAM
BAIL HEARING				
9	AB/453/2021	MANIK SINGHA Versus THE STATE OF ASSAM	MR. S C BISWAS MR. P S BISWAS MS. J GHOSH L CHOUDHURY	MR. P N GOSWAMI, SC FOREST AND ENVIRONMENTAL DEPARTMENT PP, ASSAM
10	AB/464/2021	HAIDER KHAN Versus THE STATE OF ASSAM	MR. S BORTHAKUR MS. S KAKATI	PP, ASSAM

11	AB/763/2021 FIXED	DHIRAJ KR. KAKATI Versus THE STATE OF ASSAM	MR. D K DAS MR. P N GOSWAMI MR. P P MEDHI	PP, ASSAM
12	AB/824/2021	AYUB ALI Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED MR. A AHMED MS R DEKA	PP, ASSAM
	WITH			
13	AB/702/2021	JAKIR ALI Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED MR. A AHMED MS R DEKA	PP, ASSAM
14	AB/852/2021 WITH SCANNED COPY OF CASE DIARY	MD. RABIKUL UDDIN Versus THE STATE OF ASSAM	MR S RAHMAN MR. S MUNIR MR. J ALI MD R ISLAM	PP, ASSAM
15	AB/920/2021	MIRZA HUSSAIN Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MR. F A HASSAN MS. J GHOSH	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 13/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MS. D GHOSH	11-08-2021	To	16-08-2021



THE GAUHATI HIGH COURT AT GUWAHATI

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DAILY CAUSELIST

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[For Friday,13th August 2021]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 18

**[THIS BENCH WILL SIT AFTER RISING OF
SPECIAL DIVISION BENCH**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1837/2021 FIXED	MOUSAM SAIKIA @ MAUSAM SAIKIA Versus THE STATE OF ASSAM	MR. P BORA MS T J SAHEWALLA MR. M SAHEWALLA	PP, ASSAM
ADMISSION				
2	Crl.Pet./343/2020 P/H, WITH LCR 2 FILES, FIXED	NADIM ISLAM Versus THE STATE OF ASSAM AND 2 ORS	MS. R CHOUDHURY MR D. CHAKRABORTY	MR B SINHA (R-2 & 3) PP, ASSAM
BAIL HEARING				
3	AB/747/2021	MOON AHMED Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MRS. K DEVI	PP, ASSAM
4	AB/939/2021	ARUP DEKA Versus THE STATE OF ASSAM	MR. S CHAUHAN MR. P MAZUMDER	PP, ASSAM
5	AB/952/2021	NASIR ALI Versus THE STATE OF ASSAM	MR. A K AHMED MS S BARUAH	PP, ASSAM
6	AB/953/2021	KHUSHMEET SINGH MANGAT Versus NARCOTICS CONTROL BUREAU	MR. A J HAZARIKA	SC, NCB
7	AB/1020/2021	MOHAMMOD ALI Versus THE STATE OF ASSAM	MR. A M KHAN	PP, ASSAM
8	AB/1041/2021	PAREN DAS Versus THE STATE OF ASSAM	MR. D SARMA MR. ABU JAHID	PP, ASSAM
9	AB/1064/2021	MOJBUL SHEIKH@ BOTTLE SHEIKH Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
10	AB/1093/2021	GUPIKA KANTA DAS Versus THE STATE OF ASSAM	MR. N H LASKAR MR. T A CHOUDHURY	PP, ASSAM
11	AB/1119/2021	TUWA MAJHI Versus THE UNION OF INDIA	MR. P HAZARIKA MR. P K MUNIR MR. H S BORAH	SC, RAILWAY

12	AB/1155/2021	HAZARAT ALI @ HAZARAT PARAMANIK AND ANR Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MR. F A HASSAN L CHOUDHURY	PP, ASSAM
13	AB/1156/2021	SAJAN UDDIN LASKAR Versus THE STATE OF ASSAM	MR. S C BISWAS MR. N H LASKAR MS A GAYARI	PP, ASSAM
14	AB/1174/2021	ABHISHEK SUREKA AND 3 ORS Versus THE STATE OF ASSAM	MR. B. DUTTA MR. S DEKA MS. J BORO	PP, ASSAM
15	AB/1177/2021	HEMANTA DEKA Versus THE STATE OF ASSAM	MR. P DEKA MR. A CHETIA MR R HOQUE	PP, ASSAM

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
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